tions, 1990 published in Notification No. EP. 39(3)/83 in Gazette of India dated the 19th April, 1990. [Placed in Library See No LT—1354/90]

12.35 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

- Ninth Report -

[English]

SHRI SHIVRAJ V. PATIL (Latur): I beg to present the Ninth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.35 1/4 hrs.

ESTIMATES COMMITTEE

Seventh Report

[English]

SHRI HANNAN MOLLAH (Uluberia): I beg to present the Seventh Report (Hindi and English versions) of Estimates Committee on action taken by Government on the recommendations contained in the 78th Report of the Committee (Eighth Lok Sabha) on the Ministry of Labour Employees' Provident Fund Organisation.

12.35 3/4 hrs.

COMMITTEE ON PUBLIC UNDERTAK-INGS

Second Report

[English]

SHRI BASUDEB ACHARIA (Bankura): I beg to present the Second Report (Hindi and English versions) of the Committee on public Undertakings on Action Taken by Government on the recommendations contained in their fifty-first Report (Eighth Lok Sabha) on Air India-Fare aspect.

[English]

MR. SPEAKER: Now Calling Attention-Shri Ajit Kumar Panja

12.36 hrs.

(MR. DEPUTY SPEAKER in the Chair)

(Interruptions)

MR. DEPUTY SPEAKER: Now we have taken up two or three other items. It is not possible to go back. Tomorrow you can raise it.

(Interruptions)

MR. DEPUTY SPEAKER: Please cooperate.

(Interruptions)

SHRI KAMAL NATH (Chhindwara): I am on a point of order.

MR. DEPUTY SPEAKER: First you take your seats. When I am standing, there is no point of order. I will hear your point of order. Well, I can understand that the Member wants to make some point. I will hear his point of order if it is really a point of order. It is your Calling Attention. Your Member is going to speak. if you are not allowing him to speak it is upto you. Now Mr. Kamal Nath.

(Interruptions)

SHRI KAMAL NATH: While you were not here, the hon. Speaker had very rightly and graciously allowed me to make a submission. At that time, I had said that the Parliamentary Affairs Minister and the successor Finance Minister were not present in